

F. No. 01-04/GA/2019-FSSAI
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
3RD FLOOR, FDA BHAWAN, KOTLA ROAD,
NEW DELHI-110002.

Dated the 4th October, 2021

BRIEF RECORD OF PRE-BID MEETING HELD ON 04-10-2021 AT 1100 HRS
AT 3rd FLOOR, FDA BHAWAN, NEW DELHI-110 002 IN CONNECTION WITH SELECTION OF
SUITABLE CONTRACTOR FOR CREATION OF FURNISHED OFFICE STRUCTURE WITH
COMPLETE INTERIORS, FURNITURE & FIXTURES, AIRCONDITIONING SYSTEM,
OTHER MISC & CIVIL WORK AT TERRACE, MMU BUILDING, KOTLA ROAD, NEW
DELHI – 110 002

An Open Tender was published at online CPP Portal & FSSAI's website for selection of suitable contractor to carry out the subject work at 3rd floor FDA Bhawan, Kotla Road, New Delhi. A pre bid meeting was held on 4th Oct, 2021 at 1100 hrs. The last date for submission of bids has been kept as 21 Oct, 2021. The following FSSAI officials were present: -

- (i) Mr. Ravinder Kumar, AD(GA)
- (ii) Mr. Pankaj Gera, AD(GA)

In addition, Shri Ved Prakash Rathore, Civil Engr (Retd), CPWD Sr Expert was also present to provide assistance in connection with bidders' queries.

2. During the pre-bid meeting the undermentioned probable bidders were present: -

- (i) Mr. Dhiraj Navani, Proprietor, M/s Kamini Constructions
- (ii) Mr. Manmohan Singh (Govt Contractor),

3. The probable bidders raised mainly two queries and made suggestion in the Tender Document as per details mentioned below: -

S.No.	Observations	Clarifications
(i)	Whether physical bids (technical only) also need to be deposited as sometimes uploading all documents not possible though the minimum as desired would be submitted online.	It was clarified that though it is not necessary but in case the bidders need to submitted detailed or lengthy documents in support of their credentials they may submit physical technical bid also in addition to submitting mandatory online bid.
(ii)	It was pointed out that time limit may be enhanced by another 10 days as due to pandemic and other constraints labour and material both requires more time.	It was apprised that adequate time is already given for the requisite work and services. Further the provision for unforeseen situation like Corona/ Lockdown already incorporated the tender document. It was agreed by the bidders.

4. There being no more points the meeting was adjourned.

Sd/
(Ravinder Kumar)
AD(GA)

Sd/
(Pankaj Gera)
AD(GA)

Sd/
(Ved Prakash Rathore)
Civil Engineer, CPWD (Retd)
Empanelled Sr Expert